Annexure-II Name of the corporate debtor: Raghupati Construction Private Limited; Date of Commencement of CIRP: 19/10/2023; List of Creditors as on: 21/08/2024

List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)

											Amount of any			
Sl. No.	Name of creditor	Detail	s of claim received		1	Details of claim ad	mitted			Amount of contingent claim	mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	GOPAL KUMAR URF PANKAJ KUMAR	29.11.2023	₹ 30,00,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	0.00	0.00	0.00	₹ 30,00,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
2	ANJU PANWAR	29.11.2023	₹ 13,60,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	0.00	0.00	0.00	₹ 13,60,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
3	ALOK PRATAP SINGH	29.11.2023	₹ 6,25,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	0.00	0.00	0.00	₹ 6,25,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
4	DEEPTI TOMAR	29.11.2023	₹ 10,00,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	0.00	0.00	0.00	₹ 10,00,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
5	SANJEEV KUMAR	29.11.2023	₹ 31,00,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	0.00	0.00	0.00	₹ 31,00,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
6	OMPAL SINGH	01.12.2023	₹ 41,83,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	₹ 41,83,000.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtorr
7	MUKESH KUMAR GOEL	01.12.2023	₹ 41,58,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	₹ 41,58,000.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by suspended directors / ex management of the Corporate Debtor
8	MAYANK GOEL AND JAGRATI GOEL	02.12.2023	₹ 42,00,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	₹ 42,00,000.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
9	ANIP & ANJU RASTOGI AND ANIL KUMAR ARORA	02.12.2023	₹ 49,03,500.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	₹ 49,03,500.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
10	MAHIPAL SINGH	02.12.2023	₹ 56,70,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	₹ 56,70,000.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
11	RAMESH KUMAR	02.12.2023	₹ 1,05,00,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	₹ 1,05,00,000.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
12	ASHOK GROVER	03.12.2023	₹ 92,40,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	₹ 92,40,000.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
13	DEVANDRA GUPTA & MANISHI GUPTA	03.12.2023	₹ 1,19,70,000.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	₹ 1,19,70,000.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
14	DINESH VERMA	03.12.2023	₹ 60,65,750.00	₹ 0.00	Unsecured	0.00	0.00) No	0.00%	₹ 60,65,750.00	0.00	0.00	0.00	Classified as Contingent Claim in view of the pending Appeal before UP REAT. No information or data has been provided by suspended directors / ex management of the Corporate Debtor

	SUNITA													Classified as Contingent Claim in view of the pending Appeal before UP REAT.
15		04.12.2023	₹ 1,27,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 1,27,00,000.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of the Corporate
			, ,,,,,,							, , , , , , , , , , , , , , , , , , , ,				Debtor
	C I D ATTI													LOUGH COLOR
	S.K.RATHI													Classified as Contingent Claim in view of the pending Appeal before UP REAT.
16		04.12.2023	₹ 28,03,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 28,03,500.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of the Corporate
														Debtor
	KAMLESH CHANDRA													LOUIS LOUIS CONTRACTOR AND
	RAI													Classified as Contingent Claim in view of the pending Appeal before UP REAT.
17		04.12.2023	₹ 20,91,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 20,91,500.00	0.00	0.00	0.00	No information or data has been provided by suspended directors / ex management of the Corporate Debtor
1,		04.12.2023	20,71,500.00		Cincente	0.00	0.00	1.0	0.0070	20,71,500.00	0.00	1	0.00	Debtor
	RAKESH GUPTA													Classified as Contingent Claim in view of the pending Appeal before UP REAT.
														2. No information or data has been provided by suspended directors / ex management of the Corporate
18		04.12.2023	₹ 31,50,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 31,50,000.00	0.00	0.00	0.00	Debtor
	SAVITRI													Classified as Contingent Claim in view of the pending Appeal before UP REAT.
19		05.12.2023	₹ 60,00,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 60,00,000.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of the Corporate
19		03.12.2023	60,00,000.00	(0.00	Unsecured	0.00	0.00	l No	0.00%	60,00,000.00	1 0.00	1 0.00	0.00	Debtor
	PRAHBHAT AGARWAL (SON & LEGAL HEIR OF													Classified as Contingent Claim in view of the pending Appeal before UP REAT.
20	LATE SHANTI	05.12.2023	₹ 58,80,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 58,80,000.00		0.00	0.00	2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
20	AGARWAL)	03.12.2023	30,00,000.00	(0.00	Unsecured	0.00	0.00	l No	0.00%	38,80,000.00] '	0.00	0.00	Debtor
	PRAHBHAT AGARWAL (Classified as Contingent Claim in view of the pending Appeal before UP REAT.
21	SON & LEGAL HEIR OF LATE R.N AGARWAL)	05.12.2023	₹ 86,10,000.00	₹ 0.00	Unsecured	0.00	0.00	No No	0.00%	₹ 86,10,000.00	0.00	0.00		2. No information or data has been provided by suspended directors / ex management of the Corporate
21	LATE KIN AGAKWAL)	05.12.2023	₹ 86,10,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	86,10,000.00	0.00	0.00	0.00	Debtor
	NEELIMA AGARWAL													Classified as Contingent Claim in view of the pending Appeal before UP REAT.
														2. No information or data has been provided by suspended directors / ex management of the Corporate
22		05.12.2023	₹ 48,10,800.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 48,10,800.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
	PRAHBHAT AGARWAL													Classified as Contingent Claim in view of the pending Appeal before UP REAT.
	I KAHBHAI AGAKWAL													1. Classified as Contingent Claim in view of the penting Appear before OF REAT.
23		05.12.2023	₹ 31,37,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 31.37.500.00	0.00	0.00	0.00	2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor
		03.12.2023	31,37,300.00		Cincente	0.00	0.00	1.0	0.0070	31,37,300.00	0.00	1	0.00	Debtor
	ROHIT KUMAR													
24		21.03.2024	₹ 10,00,000.00	₹ 10,00,000.00	Unsecured	0.00	0.00	No	3.40%	0.00	0.00	0.00	0.00	
	TUSHAR SHARMA													
25		19.03.2024	₹ 10,00,000.00	₹ 10,00,000.00	Unsecured	0.00	0.00	No	3.40%	0.00	0.00	0.00	0.00	
	SUNIL KUMAR													
26		19.03.2024	₹ 16,00,000.00	₹ 16,00,000.00	Unsecured	0.00	0.00	No	5.44%	0.00	0.00	0.00	0.00	
	AMRISH KUMAR													
27		19.03.2024	₹ 5,00,000.00	₹ 5,00,000.00	Unsecured	0.00	0.00	No	1.70%	0.00	0.00	0.00	0.00	
	RAJEEV SHARMA													
28		19.03.2024	₹ 35,00,000.00	₹ 35,00,000.00	Unsecured	0.00	0.00	No	11.91%	0.00	0.00	0.00	0.00	
				,,			2.00						0.00	
1	RAJAT DEEP SINGH			-					-		-			
	BHATIA													
20		10.02.2024	30.45.000.00	₹ 30.45.000.00		0.00	0.00	No.	10.35%				0.00	
29		19.03.2024	₹ 30,45,000.00	₹ 30,45,000.00	Unsecured	0.00	0.00	No No	10.36%	0.00	0.00	0.00	0.00	
1														
-	RAKESH KUMAR			-								-		The RP has admitted the claim amount provisonally.
1	CHHABRA													The communication communication provisionally.
		19.03.2024		₹ 5,00,000.00					1.70%			0.00		
30		19.03.2024	₹ 5,00,000.00	5,00,000.00	Unsecured	0.00	0.00	No No	1.70%	0.00	0.00	1 0.00	0.00	
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	VISHAL JAISWAL & SHWETA JAISWAL	14.03.2024	₹ 22,50,000.00	₹ 22,50,000.00	Unsecured	0.00	0.00	No	7.65%	0.00	0.00	0.00	0.00	
32	SANJAY JAIN	04.06.2024	₹ 30,00,000.00	₹ 30,00,000.00	Unsecured	0.00	0.00	No	10.21%	0.00	0.00	0.00	0.00	
33	MADHURI JAIN	05.06.2024	₹ 30,00,000.00	₹ 30,00,000.00	Unsecured	0.00	0.00	No	10.21%	0.00	0.00	0.00	0.00	
	TOTAL		₹ 13,85,53,550.00	₹ 1,93,95,000.00		0.00	0.00		65.98%	₹ 11,00,73,550.00	0.00	0.00	₹ 90,85,000.00	